



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2014-15/166  
RPCD.RCB.BC.No.22/07.51.020/2014-15

August 06, 2014

All State and Central Cooperative Banks (StCBs/CCBs)

Dear Sir/ Madam,

Section 24 of the Banking Regulation Act, 1949 (AACs) –  
Maintenance of Statutory Liquidity Ratio (SLR)

Please refer to our [circular RPCD.RCB.BC.No.110/07.51.020/2013-14 dated June 5, 2014](#) on the captioned subject.

2. As announced in the [Third Bi-monthly Monetary Policy statement 2014-15](#) by Reserve Bank of India on August 5, 2014, it has been decided to reduce the Statutory Liquidity Ratio (SLR) of State/Central Cooperative Banks from 22.5 per cent of their Net Demand and Time Liabilities (NDTL) to 22.0 per cent with effect from the fortnight beginning August 9, 2014.

3. A copy of the relative notification RPCD.RCB.BC.No.21/07.51.020/2014-15 dated August 6, 2014 is enclosed.

Yours faithfully,

(A. Udgata)  
Principal Chief General Manager

Encl. as above

ग्रामीण आयोजना और ऋण विभाग, केंद्रीय कार्यालय, 10वीं मंज़िल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, पो.वा.सं.10014, मुंबई 400 001  
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चेतावनी: रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

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**August 06, 2014**

**NOTIFICATION**

In exercise of the powers conferred by sub-section (2A) of section 24 of the Banking Regulation Act, 1949 (10 of 1949) read with section 56 thereof and in partial modification of the [Notification RPCD.RCB.BC.No.109/07.51.020/2013-14 dated June 5, 2014](#), the Reserve Bank hereby specifies that with effect from the fortnight beginning from August 9, 2014, every State cooperative bank and Central co-operative bank shall maintain in India assets as detailed in the Notification RPCD.RCB.BC.No.109/07.51.020/2013-14 dated June 5, 2014 and [RPCD.RCB.BC.No.15/07.51.020/2014-15 dated July 21, 2014](#), the value of which shall not, at the close of business on any day be less than 22.0 per cent of the net demand and time liabilities in India as on the last Friday of the second preceding fortnight.

(Dr. (Smt.) Deepali Panti Joshi)  
Executive Director